

BA. TMP-18 OF 2020

IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR.JUSTICE RAJA VIJAYARAGHAVAN V

WEDNESDAY, THE 08<sup>TH</sup> DAY OF APRIL, 2020 /19<sup>TH</sup> CHAITHRA, 1942

B.A. TMP - 18 OF 2020

CRIME NO.162/2019 OF CHAVAKAD POLICE STATION, THRISSUR DISTRICT

PETITIONERS/ACCUSED NOS.3 AND 8:

1. ARSHAD, AGED 23YEARS , S/O.HAMEED,  
CHUNGONNATH HOUSE,THOZHUPADAM DESOM,  
PANCHAL, CHELAKKARA, THRISSUR DISTRICT.
2. ABDUL SHAMEER, AGED 28 YEARS,  
S/O.SULAIMAN, PARAKKAL HOUSE,  
THEKKUMKARA, WADAKKANCHERY,  
THRISSUR DISTRICT.

BY ADV.SRI.HARIS E.A.

RESPONDENT/COMPLAINANT:

STATE OF KERALA,  
REPRESENTED BY PUBLIC PROSECUTOR,  
HIGH COURT OF KERALA, ERNAKULAM.

BY PUBLIC PROSECUTOR SRI.T.R.RENJITH

THIS BAIL APPLICATION HAVING COME UP FOR ADMISSION ON 08.04.2020,  
THE COURT ON THE SAME DAY PASSED THE FOLLOWING:

**ORDER**

Post on 11.4.2020, as requested by the learned Public Prosecutor.

**RAJA VIJAYARAGHAVAN.V.**

**JUDGE**

ps/8/4/2020